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C.C.P.No.49/2010

In

O.A.No.3/2010

Dated:-19.04.2011.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)

Hon'ble Sri. S.P. Singh, Member (A)

Sri Praveen Kumar, learned counsel for applicant.

Sri B.B. Tripathi holding brief for Sri M.K. Singh, learned counsel for respondents.

Sri Praveen Kumar, learned counsel for applicant fairly concedes that entire compliance has been made in this case.

In view of the above, this C.C.P. is finally disposed of ^{AP}with ⁱⁿ full and final satisfaction.



Member (A)



Member (J)

Amit/-

copy of order
dated 19-4-2011
br/ump
21-4-2011